

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 39 /1993 (in OA. No. 125/91)

V.L. Lalwani & Ors. Versus UOI & Ors.

Date of Order

Orders

This is an M.P. No. 39 /93
(in OA. No. 125/91) for permission to
withdraw the OA. No. 125/91. On
scrutiny it has been found in order
except mentioning the next date of OA.
So (X) will 20/11

21.1.93

Mr R. N. Mathur Counsel for the
applicant.

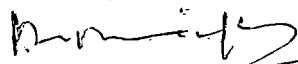
Register & Put up in Court for
admission on 28.1.93 along with OA 125/91.

REGISTRAR
C.A.T., JAIPUR

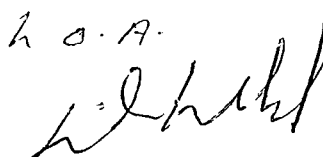
28.1.93

Mr. R. N. Mathur - Counsel for petitioner

The M.P. - is allowed and the O.A.
No. 125/91 is dismissed as withdrawn
with the liberty to file a fresh O.A.



(B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman

Copy sent to
the app & resp
No. 1 on
vide 977

Date 5-2-93

9/2/93

Received copy
date 9-2-93
B. B. Mahajan